

the permanent location of the Institute will be determined.

The Phase II—offering the PGP—will be initiated towards the end of the Sixth Plan after reviewing the position.

### Levy of Agricultural Income Tax

2162. SHRI KUSUMA KRISHNA MURTHY : Will the Minister of FINANCE be pleased to state:

(a) whether the Centre had made any suggestion to the States to levy agricultural Income-Tax to mop up the excess incomes from the affluent section of the farmers;

(b) if so, which States have responded to the Centre's suggestion and are levying such a tax; and

(c) what is the reaction of other States in the matter?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) : (a) to (c). The information is being collected and will be laid on the Table of the House.

### Revival of Sick Industrial Units in Books of Nationalised Banks/ Financial Institutions

2163. SHRI GULSHER AHMED : SHRI K. LAKKAPPA : Will the Minister of FINANCE be pleased to state:

(a) the number of sick industrial units in the books of nationalised banks/financial institutions at the end of 1979, 1980, 1981 and 1982; and

(b) measures adopted to revive such sick units; and with what results?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) The number of sick industrial units in the assistance portfolio of nationalised banks and the all India Term Lending Financial Institutions viz. Industrial Development Bank of India (IDBI) Industrial Finance Corporation of India (IFCI) and Industrial Credit and Investment Corporation of India (ICICI) as at the end of December, 1979, December, 1980 and December, 1981 (latest available) are given below:

No. of sick units as at the end of

	December, 1979	December, 1980	December, 1981
1. Nationalised Banks	16,296	19,101	21,767 (Provisional)
2. IDBI, IFCI & ICICI	202	205	224

(b) It has been the policy of the Government that the banks and financial institutions should make efforts to identify sickness in an industrial unit at the incipient stage itself, carry out viability studies and nurse such of those sick units which are considered potentially viable. In accordance with this policy, banks

and institutions draw up rehabilitation programmes in respect of the potentially viable units on case by case basis. The rehabilitation programme may contain both short term and long term measures which include financial concessions like waiver of penal interest, funding of interest, reduction in the rate of inte-

rest and margin, rescheduling the overdue liabilities, grant of need based working capital and term loan facilities etc. Various organisational arrangements have been evolved by the Government, banks and financial institutions to tackle the problem of industrial sickness. The information regarding the number of units which have been revived so far by the banks and financial institutions is not readily available.

### Loan Assistance to National Agricultural and Rural Development Bank

2164. SHRI UTTAMRAO PATIL : Will the Minister of FINANCE be pleased to state:

(a) whether the amount of Rs. 50 crores, as contemplated in the supplementary demands for grants-second-1982-83, for giving loan assistance to the National Agricultural and Rural Development Bank was to be received from the International Development Association and other donor countries;

(b) if so, the amount of loan assistance given by Government to the bank out of that amount and from other heads; and

(c) the amount and the names of the projects for which the Bank has advanced the loan assistance so far and whether the Banks, pefor

mance has been found to be satisfactory?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). The Government provides loans to NABARD to the extent of rupee equivalent of foreign exchange available under various on going IDA/IBRD projects and other assistance provided bilaterally by donor countries. The amount of aid received under these projects is released to NABARD through Government budget on the basis of claims preferred by it. In the year 1982-83 it is proposed to give loans of the order of Rs. 197 crores, which includes the proposed supplementary grants of Rs. 50 crores.

(c) The names and the amounts of the on-going projects to be assisted by IDA/IBRD as on June, 1982 are given in the attached statement. As at the end of June, 1982, the total number of World Bank assisted projects implemented through the erstwhile ARDC stood at 41 out of which 32 were State projects, 5 were multi-State projects and 4 general lines of credit. Out of the total disbursements of Rs. 2808 crores made by ARDC as at the end of June, 1982 disbursements under the projects assisted by external aid amounted to Rs. 1669 crores or 59 per cent of the total. The performance of NABARD in the implementation of these projects is satisfactory.

#### Statement

1. *Fourth ARDC Credit Project*

IDA assistance . . . . . \$ 160 million

IBRD . . . . . \$ 190 million to be routed through ARDC.

2. *Andhra Pradesh Fisheries Project*

IDA assistance . . . . . \$ 17.5 million out of which \$ 3.9 million to be routed through ARDC.

3. *Andhra Pradesh Irrigation & Command Area Development (Composite Project)*

IBRD Assistance . . . . . \$ 145 million out of which \$9.1 million to be routed through ARDC.